

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT,
KARKARDOOMA COURTS, DELHI

URGENT NOTICE

Reg.: Destruction of Unclaimed Certified Copies prepared till 31st March, 2022 and Applications for Supply of Certified Copies (Lying Under Objection) for the period till 31st March 2022 lying at the Counter for Certified Copy.

All concerned Advocates/Litigants are requested to contact Certified Copy Counters on any working day to collect the certified copies prepared till 31.03.2022 which are lying ready for delivery pursuant to the applications for certified copies received prior to 31.03.2022. In case the said certified copies are not collected within the period from 01.03.2023 to 21.03.2023, the same would be destroyed in the last week of March, 2023, without any further notice and the amount deposited for such attested copies shall stand forfeited.

The Advocates/Litigants are further requested to contact at the Certified Copy Counter to collect the applications submitted by them for supply of certified copies and are lying under objection till 31.03.2022. The said applications, if not collected for removal of objections within the period from 01.03.2023 to 21.03.2023, would also be destroyed in the last week of March, 2023 and the amount deposited for the same shall stand forfeited.

BY ORDER

Principal District & Sessions Judge
East District, KKD Courts, Delhi.

No. 1681-1692 /CA/East/KKD/Delhi/2023.

Dated: 28.02.2023

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Session Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Principal District & Session Judges (Shahdara/North-East/West/South-West/North/North-West/New Delhi/South/South-East), Tis Hazari Courts, Delhi.
4. The OIG, Copying Agency, KKD, Delhi
5. The OIC, Caretaking Branch, (East/Shahdara/North-East), KKD, Delhi
6. The A.O. (Judl.), Filing Section & Admn. Branch, East District, KKD, Delhi
7. The Reader/PS to the Principal District & Sessions Judge (East), KKD, Delhi
8. The Dealing Official, R&I Branch (East), KKD, Delhi for uploading on **LAYERS**
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10. The Branch Incharge (Computer) for uploading on the Websites
11. The Website Committee, English/Hindl, Tis Hazari Courts, Delhi.
12. The Secretary Bar Association, Shahdara, KKD Courts Complex, Delhi.

Principal District & Sessions Judge
East District, KKD, Delhi